

TRN Energy Private Limited**List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Version 1: Pursuant to claims received and updated as on 30-12-2022) Category - Operational Creditors (except Workmen and Employees)**

Sl. No.	Names	Nature of Claim	Mode of Receipt of Claim	Amount Claimed	Amount Admitted	Amount Settled	Remarks
				In INR	In INR	In INR	
1	Natraaj Transport	Transportation of Coal	Applicant-NCLT	111,497,327	0	111,497,327	withdrawal by OC before COC
2	Shruti Enterprises	Engineering Services	E-Mail	2,093,627	0		withdrawal by OC before COC
3	Rajiv Electricals	Engineering Services	E-Mail	6530412	0		withdrawal by OC before COC
4	Shri Khatu Shyam Transport	Transportation of Coal	E-Mail & Post	65,133,517	0		withdrawal by OC before COC
5	Precision Engineering	Engineering Services	E Mail & post	6490393	0		withdrawal by OC before COC
	TOTAL			191,745,276			NOT ADMITTED
Notes: The Applicant -OC -M/s Natraaj Transport prayed to AA through IRP to withdraw the application of CIRP REVIVAL on 19th Dec 2022.AA heard the case on 22/12/22 and approved the withdrawal of revival of CIRP order.							